

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 5172  
TO BE ANSWERED ON 04<sup>TH</sup> APRIL, 2022**

**Irregularities in Teacher Training and Selection Exams**

†5172. SHRI RAHUL KASWAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether any complaints are received about rigging and irregularities in Teacher Eligibility Training and selection examinations;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to formulate any policy at the central level to bring fairness and impartiality to the examinations in the field of education; and
- (d) if so, the details thereof?

**A N S W E R**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**

**(SMT ANNPURNA DEVI)**

(a) to (d) Education is in the concurrent list of the Constitution. The recruitment, service conditions and deployment of teachers come under the purview of the respective State and Union Territory (UT) Government. In alignment with the recommendations of NEP 2020, NISHTHA 3.0 for Foundational Literacy and Numeracy and NISHTHA 2.0 for teachers at the secondary level was conducted on DIKSHA platform in 2021. Further, to emphasize the integration of training structures in States, the funds for training under Samagra Shiksha are released through the SCERTs which are the nodal agencies for conducting in-service training. Also, States and UTs are encouraged to provide opportunities to teachers and school heads for continuous professional development.

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